IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26. IA 1172(MB)2024
IN C.P. (IB)/900(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund V Private Limited
Vs
Mayur Ratilal Suchak

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Priyanka Shetty, Ld. Counsel for the Petitioner present. Mr. Nausher Kohli, Ld. Counsel for the Respondent present.

2. List this matter for hearing on **06.08.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR